



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 23rd May, 2019

No.HC.VII-167 (Pt.-V)/2014/2844/A.### Shri Forhan Uddin Choudhury, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur is ***exempted*** from attending the 4-day "***Cyber Crime & Cyber Law Programme for Public Prosecutors & Judicial Officers***", scheduled to be held w.e.f. 27th to 30th May, 2019 in the North Eastern Police Academy (NEPA), Umsaw, Meghalaya.

No.HC.VII-167 (Pt.-V)/2014/2845/A.### Hon'ble the High Court has been pleased to ***nominate*** Smti Panchali Shyam, Addl. Chief Judicial Magistrate, Golaghat to participate in a 4-day "***Cyber Crime & Cyber Law Programme for Public Prosecutors & Judicial Officers***", scheduled to be held w.e.f. 27th to 30th May, 2019 in the North Eastern Police Academy (NEPA), Umsaw, Meghalaya.

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-V)/2014/2846 - 2860/A, dated 23.05.2019

Copy forwarded for information and necessary action to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (with reference to the Notification No. HC.VII-167(Pt.-V)/2014/2459/A, dated 8th May, 2019)

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the period, (b) She will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Director, North Eastern Police Academy, Umsaw, Meghalaya.
4. The Director, Judicial Academy, Assam.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Lakhimpur, North Lakhimpur / Golaghat

He / she is requested to inform the concerned officer of his / her District accordingly.

8. Ms. G. Chanambam, Dy. Director (Indoor), NEPA, Meghalaya.



9. Smti Panchali Shyam, Addl. Chief Judicial Magistrate, Golaghat

It is for information of the nominated participant that she should report at NEPA by 26th May, 2019 positively. Free Boarding & Lodging will be provided to the participants from 26th to 31st May, 2019. Before 26th and after 31st May, 2019 boarding & lodging will be charged as per Govt. Rules. No families / vehicles, PSO, driver will be permitted inside NEPA Campus. Dress order will be formal (civvies).

For details, the following persons may be contacted:

- (i) Course Director:***

Ms. G. Chanambam, Dy. Director (Indoor)

Mob. No.- 9436108657

- (ii) Course Coordinator:***

Smti. Saswati Nath

Comp. Faculty

Mob. No.-8119970770

10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. Shri Forhan Uddin Choudhury, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
12. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
13. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
14. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
15. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)